

JHARKHAND HIGH COURT, RANCHI
NOTIFICATION
THE 9th APRIL, 2013

No. 90 A: In partial modification of this Court's earlier Notification No.70 A dated 23.03.2013 the name mentioned at Sl No. 07 as Sri Sanjay Kumar No-2 may be read as Sri Sanjay Kumar **Singh** No- 2 .

The Court's Notification No. 70 A dated 23 March, 2013 stands modified to this extent only.

By order of the Court,

Sd/- A.V. Singh
Registrar General

Memo No. _____ /Apptt dated Ranchi the _____ April, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh
Registrar General

Memo No. 3724-25 /Apptt. dated Ranchi the 9th April, 2013

Copy forwarded to the Central Project Co-ordinator, e-courts project and I/c NIC Cell , Jharkhand High Court, Ranchi with a request to post the same on the official website of the High Court. of Jharkhand .


Registrar General